

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH SEPTEMBER 2015

No. 192 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer the powers of a Judicial Magistrate 1st Class for the Ramgarh District upon Sri Om Prakash, Civil Judge (Senior Division) under orders of transfer to Ramgarh District which is going to be inaugurated on 03.10.2015

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, Sri Om Prakash is appointed as Chief Judicial Magistrate for Ramgarh.

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt.....Dated Ranchi the 16th September, 2015

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt.....Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal District & Sessions Judges of Dhanbad/Hazaribagh & Ramgarh for information and Communication to the Officers concerned.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt.....Dated Ranchi, the 16th September, 2015

Copy forwarded to the Deputy Commissioners & Superintendents of Police of Dhanbad & Ramgarh for information and necessary action.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 9165-9172 / Apptt.Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand for information and needful.


16.09.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH SEPTEMBER 2015

No. 193 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court have been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District mentioned against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed / vested with the powers of Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Sub-Division
1	2	3	4.
1	Sri Dharmendra Kumar Singh, Civil Judge (Senior Division), Hazaribagh [UOT to Ramgarh]	Ramgarh	Ramgarh
2	Sri Janardan Singh, Civil Judge (Senior Division), Dhanbad	Dhanbad	Dhanbad

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. _____ / Apptt.....Dated Ranchi the 16th September, 2015

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt.....Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal District & Sessions Judges of Hazaribagh / Dhanbad / Ramgarh for information and communication to the Officers concerned.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt.....Dated Ranchi, the 16th September, 2015

Copy forwarded to the Deputy Commissioners & Superintendents of Police of Hazaribagh / Dhanbad / Ramgarh for information and necessary action.

Sd/- Anil Kumar Choudhary
Registrar General

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16.09.15

Memo No. 9180-9187 / Apptt.Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator , e-Courts Project, I/c NIC Cell , the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand for information and needful.


16.09.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH SEPTEMBER 2015

No. 194 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless it is published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP, if any]	b) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
2.	Sri Dharmendra Kumar Singh, Civil Judge (Senior Division), Hazaribagh [UOT to Ramgarh]	a) Civil Judge (Sr. Division) b) Ramgarh c) Ramgarh	S.C.C. powers of Rs.1500/- within the local limits of Ramgarh Munsifi
2.	Sri Janardan Singh, Civil Judge (Senior Division), Dhanbad	a) Civil Judge (Sr. Division) b) Dhanbad c) Dhanbad	S.C.C. powers of Rs.1500/- within the local limits of Dhanbad Munsifi

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. _____ / Apptt. Dated Ranchi the 16th September, 2015

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal District & Sessions Judges of Hazaribagh / Dhanbad / Ramgarh for information and Communication to the Officers concerned.

Sd/- Anil Kumar Choudhary
Registrar General

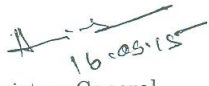
Memo No. 9192-9202 / Apptt. Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E),

16.09.15

Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell, the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / the Dy. Commissioners, Hazaribagh/ Ramgarh/ Dhanbad for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).


16.03.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH SEPTEMBER 2015

No. 195 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the additional powers of a Judicial Magistrate of the 1st Class upon Sri Dhananjay Kumar, Civil Judge (Senior Division), Dhanbad for the territorial jurisdiction of Dhanbad, Bokaro, Giridih, Hazaribagh, Koderma, Chatra, Dumka, Deoghar, Godda, Pakur, Jamtara and Sahebganj to try and, if necessary, to commit for trial of cases with respect to the offences under the Acts as mentioned in Law Department's, Government of Bihar, Memo. No.1806/J & 1604/J dated 13.4.1992 and 21.4.1999 respectively.

The Court has further pleased to confer upon Sri Kumar the additional powers to take cognizance of such cases, which he has been authorised to try.

Sri Kumar is also appointed to act as Presiding Officer of the Special Courts established with Headquarters at Dhanbad having jurisdiction as mentioned above for trial of cases relating to Economic Offences under the Acts mentioned in the Law Department's aforesaid Memo.

By order of the Court,

Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. _____ / Apptt.....Dated Ranchi the 16th September, 2015

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 9211-9229 Apptt.Dated Ranchi, the 16th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project, I/c NIC Dell, the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand / the Principal District & Sessions Judges Dhanbad / Bokaro/ Giridih / Hazaribagh / Koderma / Chatra / Dumka / Deoghar / Godda / Pakur / Jamtara and Sahebganj for information and needful.


15.09.15
Registrar General